

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD.

MA. No. 618 of 1999

in
O.A. No. 395 of 1999

Between:

Dated: 31.12.99

A.S. Gurappa

.. Applicant

And

1. The Secretary,
Dholpur House,
New Delhi.
2. The Secretary,
Ministry of Home Affairs,
North Block, New Delhi.
3. The Secretary,
Ministry of Personnel & Training,
New Delhi.
4. The Chief Secretary,
A.P. Secretariat, Hyderabad.

.. Respondents

Counsel for the Applicant

: Mr. P. Bhaskar

Counsel for the Respondents

: Mr. V. Rajeswar Rao
: Mr. V. V. Anil Kumar

CORAM:

THE HON'BLE MR. JUSTICE D.H. NASIR : VICE CHAIRMAN

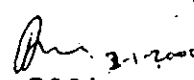
THE HON'BLE MR. R. RANGARAJAN : MEMBER (A)

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THE TRIBUNAL MADE THE FOLLOWING ORDER:

Heard Sri P. Bhaskar for the applicant, Sri V. Rajeswar Rao for Union of India and Sri V. V. Anil Kumar for State of A.P.

Sri V. Rajeswar Rao submits that he has no objection to produce the records at the time of final hearing of the O.A. which were also produced earlier. Noting that, MA is Disposed. No Costs.


Section Officer

Sr